

DIVISION BENCH

O-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/182(KB)2020
In
C.P. (IB)/245(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st July, 2021, 10:30 A.M

Name of the Company	M/S GANNON DUNKERLEY & CO. LTD. Vs. INFINITY TOWNSHIPS PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mrs. Manju Bhuteria, Advocate - For the Operational Creditor
Mr. Sweta Gandhi Murgai, Advocate
Ms. Neha Somani, PCS - For the Corporate Debtor

ORDER

The Ld. Counsel for the Parties are present.

At the request of the Ld. Counsel appearing for the Operational Creditor, list this matter on 29th July, 2021.

It is also brought to the notice of the Bench by the Registry that e-filing of the documents on the portal is not complete. Both the parties are hereby directed to ensure that process of e-filing of documents are completed in a defect free status, if not already done.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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